

C. A. T. Bench, Jaipur

Date of Order	Orders
23/10/2001 Relax schult H. Shu. O. Shu 21/11/01 (CMM) 23/11/2001 L.R. Meena Copy sent to R-2 Weld Dated INTERNAL & EXTERNAL COPY	Applicant present - in person. Mr. C.D. Sharma, Counsel for respondent. Applicant in person submits that he does not want to press this OA. In view of the submission made by him before us, this OA is disposed of as not pressed. <i>[Signature]</i> S. K. AGARWAL JUDICIAL MEMBER <i>[Signature]</i> P. D. NAGRATH ADMINISTRATIVE MEMBER NOTES TAKEN SECRETARY, C.A.T. BENCH, JAIPUR